

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**  
**(Chief Justice's Secretariat)**

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**Subject:** Compassionate appointment Shri Irfan Latief S/o Late Shri Mohd Latief (Ex-Sweeper) R/o Chinar Mohalla, Tehsil Bhadewah District Doda in terms of SRO-43.

**ORDER**

**No. 572**

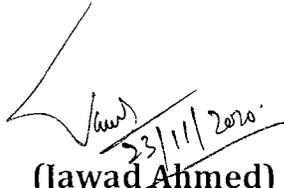
**Dated: 23.11.2020**

In pursuance of Jammu and Kashmir Compassionate Appointment Rules, 1994, Shri Irfan Latief S/o Late Shri Mohd Latief (Ex-Sweeper) R/o Chinar Mohalla, Tehsil Bhadewah District Doda is hereby temporarily appointed as Sweeper in the Pay Level SL 1 (14800-47100), in relaxation of the prescribed qualification in terms of Rule 7 of SRO 43 of 1994, and is posted as such in District cadre Bhaderwah against an available vacancy of Sweeper.

**Note:**

- i) The appointee shall join before the Principal District & Sessions Judge, Bhaderwah within a period of 21 days from the date of issuance of this order, who shall get all the testimonials of the appointee verified from the concerned authorities;
- ii) The appointee shall give an undertaking in the shape of an affidavit duly attested by a Judicial Magistrate 1st Class to the effect that in case adverse report about his character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir to whom a reference shall be made by the concerned Presiding Officer, his appointment shall be deemed cancelled ab-initio and he shall have no claim on his appointment.
- iii) The salary of the appointee shall not be drawn and disbursed unless a satisfactory report in respect of (i) & (ii) above is received.

**By Order.**

  
(Jawad Ahmed)

**Officiating Principal Secretary to  
Hon'ble the Chief Justice**

No.: 562-68/PSJ-550 Dated 23-11-2020

**Copy to the:-**

- 1 Registrar General, High Court of J&K, Jammu.
- 2 Registrar Vigilance, High Court of J&K, Jammu.
- 3 Registrar Rules, High Court of J&K, Jammu.  
..... for information.
- 4 Pr. District & Sessions Judge, Bhaderwah for information and necessary action.
- 5 Director Finance, High Court of J&K Main wing, Jammu for information.
- 6 Shri. \_\_\_\_\_ for compliance.
- 7 I/C NIC for uploading on the High Court Website.

  
Officiating Principal Secretary to  
Hon'ble the Chief Justice